

MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR

Schedule of the First Phase Induction Course for newly appointed Civil Judges Class - II from 2019 Batch (Recruitment-2019)

(03.09.2019 to 27.09.2019)

(First Week – 03.09.2019 to 07.09.2019)

DATE/ DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.30 am	SESSION – III 11.45 am to 12.45 pm	SESSION – IV 1.30 pm to 2.30 pm	SESSION – V 2.45 pm to 3.45 pm	SESSION – VI 4.00 pm to 5.00 pm
03.09.2019 (Tuesday)	Inauguration of the Course By: Officers of the Academy	Ice breaking session – Introduction of the participants (Contd.....) By: Officers of the Academy	Ice breaking session – Introduction of the participants (Contd.....) By: Officers of the Academy	Ice breaking session – Introduction of the participants By: Officers of the Academy	Overview of the Course: Course contents, Teaching Methodology, Joining Instructions, Do's and Dont's and Academic Discipline By: Officers of the Academy	Oath of a Judge By: Shri Awdhesh Gupta, Faculty Senior, MPSJA
04.09.2019 (Wednesday)	Discussion on material/recap of preceding day's learning By: Officers of the Academy	An overview of the Constitution and Classification of Civil Courts and Jurisdiction: Pecuniary and Territorial aspects – Distribution of business By: Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA	An overview of the constitution and classification of Criminal Courts & jurisdictional aspects (territorial & subject matter-wise) – Distribution of business By: Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA	Introduction to the Court Establishment – Duties of different staff By: Smt. Anu Singh, O.S.D., MPSJA	Role and importance of various sections of the Court: • Copying • Record Room By: Shri Yashpal Singh, O.S.D., MPSJA	Role and importance of various sections of the Court: • Nazarat • Malkhana • Statistical writing section By: Shri Vidhan Maheshwari, Asst. Director, MPSJA
05.09.2019 (Thursday)	Discussion on material/recap of preceding day's learning By: Officers of the Academy	Types of suits generally and initial requisite for taking cognizance of suits By: Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA	Scrutiny of plaint and registration of suit By: Shri Yashpal Singh, O.S.D., MPSJA	Police Remand, Judicial remand & transit remand – Various aspects (Contd.....) By: Shri Vidhan Maheshwari, Asst. Director, MPSJA	Police Remand, Judicial remand & transit remand – Various aspects By: Shri Vidhan Maheshwari, Asst. Director, MPSJA	Issues relating to Bail: Magistrate's Perspective By: Director, MPSJA

DATE/ DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.30 am	SESSION – III 11.45 am to 12.45 pm	SESSION – IV 1.30 pm to 2.30 pm	SESSION – V 2.45 pm to 3.45 pm	SESSION – VI 4.00 pm to 5.00 pm
06.09.2019 (Friday)	Discussion on material/recap of preceding day's learning By: Officers of the Academy	Issuance and service of process in civil matters By: Smt. Anu Singh, O.S.D., MPSJA	Return and rejection of plaints By: Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA	W O R K I N G By: Shri Yashpal Singh, O.S.D., MPSJA	T E A By: Shri Vidhan Maheshwari, Asst. Director, MPSJA	S H O R T By: Shri Vidhan Maheshwari, Asst. Director, MPSJA
07.09.2019 (Saturday)	Discussion on material/recap of preceding day's learning By: Officers of the Academy	Discussion on – Law relating to consequence of non appearance of parties (Order 9 CPC) By: Shri Yashpal Singh, O.S.D., MPSJA	Written statement, set-off and counter-claim By: Smt. Anu Singh, O.S.D., MPSJA	L U N C H By: Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA	A K By: Shri Vidhan Maheshwari, Asst. Director, MPSJA	E A K Open interactive session

- Note:** (1) The Time Table is subject to change as per exigencies.
(2) Use of Cell Phones in lecture room is strictly prohibited.

DIRECTOR

MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR

Schedule of the First Phase Induction Course for newly appointed Civil Judges Class - II from 2019 Batch (Recruitment-2019)

(03.09.2019 to 27.09.2019)

(Second Week – 09.09.2019 to 13.09.2019)

DATE/ DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.30 am		SESSION – III 11.45 am to 12.45 pm		SESSION – IV 1.30 pm to 2.30 pm		SESSION – V 2.45 pm to 3.45 pm		SESSION – VI 4.00 pm to 5.00 pm
09.09.2019 (Monday)	Discussion on material/recap of preceding day's learning By: Officers of the Academy	Law relating to temporary injunction (Contd...) By: Shri Yashpal Singh, O.S.D., MPSJA	T E A	Law relating to temporary injunction By: Shri Yashpal Singh, O.S.D., MPSJA	W O R K I N G	Discussion on – Order 6 Rule 17 CPC, 1908 By: Smt. Anu Singh, O.S.D., MPSJA	T E A	Recording of statements u/s 164 Cr. P. C. By: Shri Vidhan Maheshwari, Asst. Director, MPSJA:	S H O R T	Legal writing skills – English By: Ms. Anamika Sisodia
10.09.2019 (Tuesday)	<i>HOLIDAY ON ACCOUNT OF MOHARRUM</i>									
11.09.2019 (Wednesday)	Discussion on material/recap of preceding day's learning By: Officers of the Academy	Alternative Dispute Resolution Mechanism (S. 89 CPC and Order 10 CPC) By: Director, MPSJA	B R E A K	Discussion on – Framing of Issues By: Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA	L U N C H	Issuance of execution of processes in criminal cases, appearance of accused, coercive measures to secure attendance of accused and witnesses (Contd...) By: Shri Vidhan Maheshwari, Asst. Director, MPSJA	B R E A K	Issuance of execution of processes in criminal cases, appearance of accused, coercive measures to secure attendance of accused and witnesses By: Shri Vidhan Maheshwari, Asst. Director, MPSJA	B R E A K	Legal writing skills – English By: Ms. Anamika Sisodia

DATE/ DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.30 am	SESSION – III 11.45 am to 12.45 pm	SESSION – IV 1.30 pm to 2.30 pm	SESSION – V 2.45 pm to 3.45 pm	SESSION – VI 4.00 pm to 5.00 pm		
12.09.2019 (Thursday)	Discussion on material/recap of preceding day's learning By: Officers of the Academy	Settling date, preparation of civil case before recording of evidence: list of witnesses and summoning of witnesses By: Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA	Discussion on – Law relating to death of party to the suit (O. 22 CPC) By: Shri Vidhan Maheshwari, Asst. Director, MPSJA	Discussion on – Framing of Charge By: Smt. Anu Singh, O.S.D., MPSJA	Preparation for trial of Criminal Cases By: Shri Yashpal Singh, O.S.D., MPSJA	Legal writing skills – English By: Ms. Anamika Sisodia		
DATE/ DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.30 am	SESSION – III 11.45 am to 12.45 pm	SESSION – IV 1.30 pm to 2.30 pm	SESSION – V 2.45 pm to 3.25 pm	SESSION – VI 3.30 pm to 4.30 pm	SESSION – VII 4.40 pm onwards	
13.09.2019 (Friday)	Discussion on material/recap of preceding day's learning By: Officers of the Academy	Recording of evidence in Civil cases – Dealing with objections (Contd.....) By: Director, MPSJA	Recording of evidence in Civil cases – Dealing with objections By: Director, MPSJA	Key issues relating to primary and secondary evidence By: Shri Vidhan Maheshwari, Asst. Director, MPSJA	Methods of Law research – Conventional & new age By: Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA & Shri Yashpal Singh, O.S.D., MPSJA	Legal writing skills – English By: Ms. Anamika Sisodia	Open Interactive Session	

- Note:** (1) The Time Table is subject to change as per exigencies.
(2) Use of Cell Phones in lecture room is strictly prohibited.

DIRECTOR